

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1514

ANSWERED ON:01.12.2006

MODIFICATIONS IN NATIONAL RURAL EMPLOYMENT GUARANTEE SCHEME

Singh Shri Rakesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether most of the beneficiaries under the National Rural Employment Guarantee Scheme (NREGS) are getting less than 30 days of work in a year on an average; and

(b) If so, the action taken to realize the targets of providing at least 100 days employment in a year under the scheme and towards modifications of NREGS, if any ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) National Rural Employment Guarantee Act was launched in identified districts on 2.2.06. The Act provides a legal guarantee of at least 100 days of wage employment to every rural household in a financial year on demand. The 100 days guarantee of employment is for the financial year and the worker has choice regarding timing to demand employment.

(b) Communication campaign to enhance awareness about the programme has been taken. The print, audio-visual media and cultural forms have been used for publicity of the programme. The Ministry is regularly monitoring not only physical parameters but qualitative indicators as well.